

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

C.P. (IB)/239(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.05.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s RAMILA**
DIAM PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Siddha Pamecha, Advocate I/b Thodur Law Associates appeared for the Petitioner.
2. Ms. Somya, Advocate i/b T. N. Tripathi & Co. appeared for the Respondent.
3. Copy of the amended Company Petition filed by the Petitioner is still in defects in the Registry.
4. Petitioner undertakes to remove the defects during the vacation.
5. List this matter on **03.06.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)